

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **MADHUSALA DRINKS**
PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Madhusala Drinks Private Limited
2.	Date of incorporation of corporate debtor	28/06/1991
3.	Authority under which corporate debtor is incorporated / registered	ROC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15520WB1991PTC052155
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No.1-S Budge Budge Industrial Estate Pujali Wb 700138
6.	Date of closure of Insolvency Resolution Process	15/05/2021
7.	Liquidation commencement date of corporate debtor	03/08/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Jitendra Lohia IBBI/IPA-001/IP-P00170/2017-18/10339
9.	Address and e-mail of the liquidator, as registered with the Board	Vasundhara Building, 2/7 Sarat Bose Road, 2 nd Floor, Kolkata – 700020. Email id: jitulohia@knjainco.com
10.	Address and e-mail to be used for correspondence with the liquidator	Klass Insolvency Resolution Professionals Private Limited Vasundhara Building, 2/7 Sarat Bose Road, 2 nd Floor, Kolkata – 700020. Email id: ip.jitulohia@gmail.com
11.	Last date for submission of claims	02/09/2021

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **Madhusala Drinks Private Limited** on **03rd August, 2021**.

The stakeholders of **Madhusala Drinks Private Limited** are hereby called upon to submit their claims with proof on or before 02nd September, 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Jitendra Lohia
Date and place: : 06/08/2021, Kolkata

J. Lohia

